

R.THIRUPATHI
REGISTRAR (JUDICIAL-I)



HYDERABAD,
DT.28.04.2020.

To

All the Prl.District & Sessions Judges,
Telangana State.

Sir/Madam,


Sub:- Advocates and Advocate Clerks Welfare Fund –
Deposit of Rs.100/- towards the Advocates and
Advocate Clerks Welfare Fund into the account
bearing No.38156313662 , SBI, High Court Branch,
IFSC Code: SBIN0020896, in lieu of Welfare Fund
Stamps – Permission to file the counter foils/online
payment of acknowledgment on the vakalat/memo
of appearance – Regarding.

Ref:- Letter in Roc.No.33/2020, dated 23.04.2020
received from Secretary, Council of Telangana,
Hyderabad.

As directed, on consideration of the letter received from
the Secretary, Bar Council of Telangana, referred to supra, the Hon'ble
High Court is pleased to accord permission for payment of cash of
Rs.100/- by way of deposit into the account bearing No.38156313662,
SBI, High Court Branch, IFSC Code: SBIN0020896, in lieu of Welfare
Fund Stamps if they are not available.

Therefore, I request you to give instructions to the
Judicial Officers to accept the vakalats/Memos of Appearance duly
affixing the counter foil/online acknowledgment showing deposit of
the said amount into the account bearing No. 38156313662 of SBI,
High Court Branch of Bar Council of Telangana.

Yours sincerely,


28/04/2020
REGISTRAR (JUDICIAL-I)